

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 372 of 2012,

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

/22.04.2021

1. Nobody appears on behalf of the parties.
2. Post this case on 29.04.2021.

(Anubha Rawat Choudhary, J.)

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